

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 10.04.2026

COURT OF REGISTRAR

(HYBRID MODE)

02:00 P.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2580 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Roshan Colonisers Pvt. Ltd. Vs. Manoj Kumar Resolution Professional of Grateful Butldinfra Pvt. Ltd.	Prajwal Tiwari

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Assistant Registrar